

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.05.2022 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2474 of 2021 in Comp. App. (AT) No. 86 of 2021	Mukesh Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	Rahul Gupta	Satwik Verma Chandra Shekhar Yadav-R1 & R2

For Directions

2.	Comp. App. (AT) No. 138 of 2021	Sanofi Healthcare India Pvt. Ltd. Vs. Union of India, Ministry of Corporate Affairs	Arunabh Chowdhury	
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 805 of 2021	Suniel Hiroo Bharwani Vs. Deepak Advertisement & Marketing & Ors.	Surekha Raman	Rajat Malu Rahul Totala-R3
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For Directions - to Settle Date

4.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer With	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
5.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan-R1
6.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta Shyel Trehan-R1
7.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP

8.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr. With	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
9.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
10.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
11.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr. With	Maneesha Dhir	Salonee Kulkarni- R1 Harshita Choubey- R2
12.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
13.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2
14.	Comp. App. (AT) (Ins) No. 76 of 2021	Canara Bank Vs. Valley Iron & Steel Co. Ltd.	Anju Jain	Jitender Singh S.D. Singh Drabesh Jha Shweta Sinha
15.	Comp. App. (AT) (Ins) No. 246 of 2021	A.K.C Infrastructure Pvt. Ltd. Vs. Amrit Cement Ltd.	Gaurav Sarkar Adya Singh	Wamika Trehan Ajay Bhargava Maithili Moondra Vanita Bhargava
16.	Comp. App. (AT) (Ins) No. 490 of 2021 & I.A. No. 329 of 2022	Anish Agarwal Vs. Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd.& Ors. With	Ranjan Kumar	Sanjay Kr. Singh-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor
17.	Comp. App. (AT) (Ins) No. 491 of 2021	Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd. Vs. Anish Agarwal	Sanjay Kumar Singh	Ranjan Kumar-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor
18.	Comp. App. (AT) (Ins) No. 592 of 2021	Suman Sehgal Vs. Mahender Kumar & Ors.	Sudeep Dey	Pulkit Sharma-R1 Abhishek Prasad-R3

19.	Comp. App. (AT) (Ins) No. 769 & 770 of 2021	Insolvency and Bankruptcy Board of India Vs. Aditya Kumar Proposed IRP of Adjoin Built & Developers Pvt. Ltd.	Vikas Mehta	Aditya Kumar-R1 Nrinal H. Vardhan-R2
20.	Comp. App. (AT) (Ins) No. 771 of 2021	Uniexcel Limited Vs. Uniexcel Developers Pvt. Ltd	Rachit Batra	Saurabh Kalia
21.	Comp. App. (AT) No. 71 of 2020	Aster Venture Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Dr. Ravindra Chingale	Sanjib Kumar Mohanty
22.	Comp. App. (AT) No. 61 of 2021	SLV Security Services Pvt. Ltd. Vs. Vishal Swara & Anr.	Aayush Malhotra	Pulkit Deora-R1 & R2 Arnan Vidyarthi Vishal Swara

02:00 PM

(After rising of Chairperson Court)

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions - to Settle Date

23.	Comp. App. (AT) (Ins) No. 727 of 2021 (PH)	Global Enterprise Logistics Pte. Ltd. Vs. Vivek Shukla & Anr.	Divyanshu Rai	Shohit Chaudhry-R1
24.	Comp. App. (AT) No. 87 of 2020 & I.A. No. 1446 of 2021 (PH)	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors. With	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
25.	Comp. App. (AT) No. 204 of 2020 (PH)	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi

For Hearing

26.	Comp. App. (AT) No. 154 of 2020 (PH)	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	Nitin Chowdary Pavulari-R1 & R2
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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar